

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 695
ANSWERED ON 10/02/2025

CITY SPECIFIC COUNCILS FOR URBAN DEVELOPMENT

695. SHRI S NIRANJAN REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether it is a fact that the high-level committee on urban planning has recommended City-Level Economic Development Councils (CEDCs) to manage urban transition, if so, whether the government is going to set up the councils; and
- (b) Whether it is also a fact that the committee has recommended the creation of a national authority for urban and regional planning headed by the Prime Minister and the plan of Government thereto?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b) As per 12th Schedule of the Constitution of India, urban planning including town planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories.

The high-level committee on urban planning in its report has inter alia recommended for setting up of City-Level Economic Development Councils (CEDC) and National Urban Regional Urban Planning Authority. Setting up of CEDC comes under the purview of State/ ULBs. Town and Country Planning Organisation under the Ministry of Housing and Urban Development is the organization at central level for providing technical assistance to States/ Union Territories for urban and regional planning. There are no proposal, at present, for setting up of a separate national authority for urban and regional planning in this Ministry.
